

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 22nd September, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 175/2014 & M.A.No. 624/2014.	Yogesh Kumar Sahni Vs. State of Uttrakhand & Ors.	Dr. Sushil Balwada, Adv. For the Applicant.	
AFTER NOTICE				
2.	Original Application No. 166/2014.	M/s Himadri Chemicals & Industries Ltd. Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. and Mr. Pramod Kumar, Adv. for the Applicant Ms. P. Batra Singh, Adv. For R-1. Mr. Bikas Kar Gupta, Adv. For R- 2 & 3. Mr. Amit Agarwal, Adv. for R-4.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 132/2014 & M.A.No. 561/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. For R-1. Mr. Dev Kumar and Mr. N.K. Jain, A.E. /S.Z. for R-2.	
FOR HEARING				
4.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014.	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Adv. For the Applicant. Mr. Anil Soni, Adv. for R-1 to 4 & 8. Mr. Jayant K. Sud AAG & Mr. Vishal Dabas, Adv. For R-5. Mr. B.V. Niren, CGSC & Mr. Sanjay Upadhyay, Adv. For R-6 & 7.	
5.	Original Application No.182/2013 & M.A.No.370/2014.	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv. For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in